

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

**REVISED CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
CONSOLIDATION PETITIONS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS,
EARLY HEARING PETITIONS
AND PRONOUNCEMENTS**

FOR 15-OCTOBER-2026 (THURSDAY)

**BEFORE HON'BLE JUSTICE (RETD.) C V BHADANG, PRESIDENT
AND SHRI PRABHASH SHANKAR, ACCOUNTANT MEMBER**

PART HEARD MATTERS After Completion of Regular Bench								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	5590	MUM	2026	2022-23	[A] SIKAR BIKANER HIGHWAY LIMITED	G	

**BEFORE SHRI AMIT SHUKLA, JUDICIAL MEMBER
AND SHRI GIRISH AGRAWAL, ACCOUNTANT MEMBER**

PART HEARD MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	2177	MUM	2016	2011-12	[D] ELDER IT SOLUTIONS PVT. LTD.	E	
2	ITA	1813	MUM	2017	2012-13	[D] ELDER IT SOLUTIONS P.LTD	E	
3	ITA	1407	MUM	2018	2013-14	[D] ELDER IT SOLUTIONS PVT. LTD.	E	
4	ITA	2357	MUM	2018	2014-15	[D] ELDER IT SOLUTIONS PVT. LTD.	E	

**BEFORE SHRI SANDEEP GOSAIN, JUDICIAL MEMBER
AND SHRI BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER**

PART HEARD MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	8081	MUM	2026	2017-18	[D] NEARBY TECHNOLOGIES PRIVATE LIMITED ((FOB))	B	(FOB)
2	ITA	8082	MUM	2026	2018-19	[D] NEARBY TECHNOLOGIES PRIVATE LIMITED ((FOB))	B	(FOB)

**BEFORE SHRI NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER
AND SHRI BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER**

SPECIAL CONSTITUTION MATTERS (PART HEARD MATTERS AT 2.30 PM)								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	CO	197	MUM	2026	2018-19	[A] SWIKRUTEE FINANCE PRIVATE LIMITED (E-FILE)	E	E-File
2	ITA	2431	MUM	2026	2018-19	[D] SWIKRUTEE FINANCE PRIVATE LIMITED (E-FILE)	E	E-file

PART HEARD MATTERS AT 2.30 PM									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	BMA	15	MUM	2026	2016-17	[A] JACOB GUTSAV SPORON FIEDLER (E-FILE)	E	E-FILE	
2	BMA	16	MUM	2026	2017-18	[A] JACOB GUSTAV SPORON FIEDLER (E-FILE)	E	E-FILE	

15-10-2026

3	BMA	17	MUM	2026	2018-19	[A] JACOB GUSTAV SPORON FIEDLER (E-FILE)	E	E-FILE
4	BMA	18	MUM	2026	2019-20	[A] JACOB GUSTAV SPORON FIEDLER (E-FILE)	E	E-FILE
5	BMA	19	MUM	2026	2019-20	[A] JACOB GUSTAV SPORON FIEDLER (E-FILE)	E	E-FILE
6	BMA	20	MUM	2026	2019-20	[A] JACOB GUSTAV SPORON FIEDLER (E-FILE)	E	E-FILE
7	ITA	5900	MUM	2026	2021-22	[A] TRIMUDRA TRADE & HOLDINGS PRIVATE LIMITED	E	
8	ITA	5901	MUM	2026	2022-23	[A] TRIMUDRA TRADE & HOLDINGS PRIVATE LIMITED	E	
9	ITA	5902	MUM	2026	2023-24	[A] TRIMUDRA TRADE & HOLDINGS PRIVATE LIMITED	E	
10	ITA	7234	MUM	2026	2022-23	[D] TRIMUDRA TRADE & HOLDINGS PRIVATE LIMITED (E-FILE)	E	E-FILE
11	ITA	7235	MUM	2026	2021-22	[D] TRIMUDRA TRADE & HOLDINGS PRIVATE LIMITED (E-FILE)	E	E-FILE

BEFORE **SHRI ANIKESH BANERJEE, JUDICIAL MEMBER**
AND **MS. RATNA DASGUPTA, ACCOUNTANT MEMBER**

CLARIFICATION MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	2779	MUM	2025	2013-14	[A] DALBERG DEVELOPMENT ADVISORS PRIVATE LIMITED	K	

BEFORE **SHRI SIDDHARTHA NAUTIYAL, JUDICIAL MEMBER**
AND **SHRI PRABHASH SHANKAR, ACCOUNTANT MEMBER**

PART HEARD MATTERS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	5203	MUM	2026	2022	[D] SHRINGAR HOUSE OF MANGALSUTRA LIMITED	G		^

Jurish
Assistant Registrar
14-Oct-26
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